

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

3. I.A. 3380/2022

IN

C.P.(IB)-1113(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **15.11.2022**

NAME OF THE PARTIES: Indiabulls Consumer Finance Ltd

V/S

Union Chains and Jewellers Pvt Ltd

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant/Liquidator, Ms. Akshita Jain is present through virtual hearing.

**I.A. 3380/2022**

The above application is filed by the Liquidator, Mr. Ankur Kumar for taking the Progress Report filed under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 alongwith minutes of the first meeting of SCC dated 02 September 2022.

The same is taken on record and accordingly, the above I.A. is **allowed** and **stands disposed of**.

List the main company petition whenever the new Application is filed.

Sd/-  
ANURADHA SANJAY BHATIA  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)